

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

ITEM No. 120
(CAA)-70(PB)/2019

IN THE MATTER OF:

SCN Jewellers Pvt. Ltd. & Champa Lal Jewellers Pvt. Ltd.

.... Applicant/petitioner

Order under Section 230-232

Order delivered on 08.08.2019

Coram:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner:

Ms. Rekha Mittal, CS

For the Respondent(s):-

Ms. Sonam Sharma, CP for RD(NR)

Mr. Akshay Joshi, Mr. Amish Tandon,

Adv. for OL

ORDER

Due to paucity of time, matter could not be heard. Accordingly, hearing is deferred to 11.09.2019.



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)



(Dr. DEEPTI MUKESH)
MEMBER (JUDICIAL)

08.08.2019
Aarti Makker